

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**C.P. No. 459/2016 In  
OA No. 1315 /2016**

New Delhi, this the 25<sup>th</sup> day of November, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)  
Hon'ble Mr. P. K. Basu, Member (A)**

1. Dr. Santosh Kumar Sharma,  
S/o Late Sh. Kalyan Prasad Sharma,  
Aged about 59 years,  
R/o D-II/3, MCD Officers Flat,  
10., Raj Pur Road, Delhi 110054.

Office Address  
RMS, North Delhi Municipal Corporation,  
Ayurvedic Pancharma Hospital,  
Padam Nagar, Delhi

2. Dr. (Mrs.) Santosh Sharma  
W/o Sh. R. D. Sharma,  
Aged about 59 years,  
R/o D-20, Tandon Road,  
Adarsh Nagar, Delhi.

Office Address  
Resident Superintendent,  
North Delhi Municipal Corporation,  
Ayurvedic Hospital, Haider Pur,  
Delhi.

3. Dr. (Ms.) Kamlesh Sharma @ Kamlesh Mishra,  
W/o Sh. V.K. Sharma,  
Aged about 58 Years,  
R/o A-3/605, Ekta Garden Society,  
Patpargang, Delhi.

Office Address  
M. S. DDU, Ayurvedic Hospital,  
Geeta colony, Delhi-110092                       .... Petitioners

(By Advocate : Mr. K. P. Gupta)

Versus

1. Sh. P. K. Gupta,  
Commissioner,

North Delhi Municipal Corporation,  
4th Floor Dr, SPM Civic Centre,  
JLN Marg, New Delhi-110002.

2. Sanjay Goyal,  
Additional Commissioner (Estt.),  
North Delhi Municipal Corporation,  
4th Floor Dr, SPM Civic Centre,  
JLN Marg, New Delhi-110002.
3. Sh, Kapil Rastogi  
Director (Personnel) (C.E.D)  
North Delhi Municipal Corporation,  
13<sup>th</sup> Floor, Dr. SPM Civic Centre,  
JLN Marg, New Delhi-110 002. ....Respondents

(By Advocate : Mr. R. N. Singh)

ORDER (ORAL)

**Justice M. S. Sullar, Member (J) :**

At the very outset, learned counsel for the petitioners intends to withdraw the instant Contempt Petition (C.P.) on account of implementation of the order of this Tribunal.

2. The C.P is hereby dismissed as withdrawn, as prayed for.
3. Rule of contempt is accordingly discharged.

(P.K. Basu)  
Member (A)

(Justice M.S. Sullar)  
Member (J)  
25.11.2016

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